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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C,P.No. 838/2011

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company		Anudarsh Properties (P) Ltd & Ors.		
Under Section		397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. Anupmali Bhattacharya. Advocate.
2. Soumena Ghosh "
3. A. L. Chatterjee. "
4. Ananta Chatterjee "
5. Ritesh Brato Mishra "

Per.

Pehlu / 8.8.17

**ORDER**

Ld. Lawyers on behalf of the petitioner(s) are present. Ld. Lawyer on behalf of respondent submitted that Mr. Sounak Mitra, Advocate who is conducting this case is out of station, as such prayed for adjournment. Heard, prayer is allowed.

Fixed on 01.09.2017.

MANORAMA KUMARI  
MEMBER(J)